

30

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	For filing objections	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) **RAJESH S.**  
ADVOCATE

*Secured Creditor* 

2) *Dr. K. S. Ravichandran, PCC*  
+  
*S. Jayalakshmi, Adv.*

*For Corporate  
Debtor*



*For India W Company  
Secretaries Clp.*

**ORDER**

Counsel for Petitioner is present. Counsel for SBI is present. Counsel for Petitioner reported that, Petitioner/Corporate Applicant wanted to withdraw the main petition and requested time to file memo. List it on 31/01/2018.

  
**Member (T)**

  
**Member (J)**